CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 161 OF 2008

Tuesday, this the 2nd day of December, 2008.

CORAM:

HON'BLE Dr. K.S. SUGATHAN, ADMINISTRATIVE MEMBER

- 1. Vyasan K.V.
 Casual Labourer
 Kalapurakkal House
 Nettot P.O, Maradu (via)
 Ernakulam
- 2. P.L.Prakasan
 Casual Labourer,
 Puthenvetil House
 Thekkenmalipuram
 Azheekal P.O. Ernakualm
- 3. V.K.Dharmaputhran
 Casual Labourer
 Velipparambu House
 Mulavukad P.O
- 4. M.S.Aravindan
 Casual Labourer
 Manezhath House
 Edakochi P.O., Cochin 6
- 5. V.K.Balan
 Casual Labourer
 Valachuvadu Kimbu House
 Edakochi P.O., Cochin 6
- 6. K.V.Balakrishnan
 Casual Labourer
 Kalapurakkal House
 Nettor P.O. Maradu (via)
 Ernakulam
- 7. P.N.Murali
 Casual Labourer
 Puthenveetil House
 Thekknmalipuram
 Azheekai P.O., Ernakulam
- 8. K.S.Mani
 Casual Labourer
 Kattachalil House
 Elamkunnapuzha P.O., Cochin
- 9. A.V.Radha
 Casual Labourer
 Ammaparambi House
 Elamkunnapuzha P.O. Cochin

- 10. P.M.Manoharan
 Casual Labourer
 Puthuvalsthalath House
 Murikkumpadom
 Azheekal P.O. Ernakualm
- 11. V.S.Udayakumar
 Casual Labourer
 Valiyaveettii House
 Thekknmalipuram
 Azheekal P.O., Ernakulam
- 12. A.K.Shaji
 Casual Labourer
 Ammaparambii House
 Elamknnapuzha P.O.,
 Cochin
- 13. C.V.Santhosh
 Casual Labourer
 Cherupullyparambil House
 Elamknnapuzha P.O.,
 Ernakualm
- 14. K.K.Prasad
 Casual Labourer
 Kolothara House
 Nayarambalam P.O
 Ernakualm
- 15. T.K.Abhilakshan
 Casual Labourer
 Thitayil House, Valiyavattom
 Njarakkal P.O.
 Ernakulam
- 16. T.K.Salim
 Casual Labourer
 Thundiparambil House
 Njarakkal P.O, Manjankad
 Ernakualm
- 17. K.K.Sajeevan
 Casual Labourer
 Kalarikathara House
 Njarakkal P.O East Appangad
 Ernakulam
- 18. C.A.Balasubramanian
 Casual Labourer
 Choothamparambil House
 Panambukad, Vallarpadam P.O
 Cochin

(By Advocate Mr. P.V.Mohanan)

- Union of India represented by its Secretary, Ministry of Defence New Delhi
- 3. The Chief Staff Officer (Personnel & Admn) Southern Naval Command, Kochi-4
- 2. Flag Officer Commanding-in-Chief Naval Base P.O., Kochi

Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

The application having been heard on 02.12.2008, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr. K.S.SUGATHAN, ADMINISTRATIVE MEMBER

When the matter was taken up for hearing today, counsel for respondents produced a copy of order dated 13.08.2008 granting temporary status to 54 casual labourers. The list of 54 casual labourers includes 16 applicants of this OA, out of the total of 18 applicants. As per submission made by the counsel for the applicants, the applicant at Sl.No.3 in the list has passed away and the applicant at Sl.No.13 has not completed the required number of 260 days. All the remaining applicants, numbering 16, has been included in the list of 54 casual labourers who has been given temporary status.

2. In view of the aforesaid submission, counsel for applicant has no objection to treat this OA as having become infructuous. Accordingly, this OA is closed as having become infructuous. There shall be no order as to costs.

Dated, the 2nd December, 2008.

DT: K.S.SUGATHAN ADMINISTRATIVE MEMBER